(b) if so, the measures taken in «rts behalf?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Movement across the border in East Pakistan is not permitted except on the basis of valid travel documents and vigilance on the border of East Pakistan has been made more effective by establishing additional Border Security Posts. Formal travel documents are not required for movement across the Indo-Nepal border in case of nationals of the two countries. The State Government have also reported that steps have been taken by them to ensure that the miscreants do not cross the border

COO. [Trans/erred to the 8th August, 1967.].

## RECOMMENDATIONS OF EDUCATION MINISTERS' CONFERENCE

601. SHRI M. S. OBEROI: Will the Minister 6f EDUCATION be pleased to state whether Government have since considered the recommendations made at the Education Ministers' Cpnlerence held in Delhi In April, 1967?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): The recommendation regarding the medium of instruction at the University stage has been accepted by Government in principle. Other recommendations are under consideration.

602. [Transferred to the 14th August, 1967.]

# CRITERIA FOR REORGANISATION OP NEW LABOUR ORGANISATIONS

60S. SHRI D. THENGARI: Will the Minister of LABOUR AND REHABI-LITATION be pleased to state:

(a) the criteria adopted by Government for the •recognition' of new Central Labour Organisations(b) the date on which such criteria were adopted; and

to) Questions

(c) the names of Central Labour Organisations which were recognised subsequently, in keeping with the criteria?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) and (b) The following criteria, as recommended by the Indian Labour Conference in July 1959, have been adopted by the Government, for granting representation on tripartite bodies like Indian Labour Conference, Standing Labour Committee, Industrial Committees, etc.

Organisations claiming representation should have an all-India character with a minimum membership of 'one l<sup>a</sup>kh over a number of States and a sizeable membership in the majority of industries.

(c) 1. Indian National Trade Union Congresg.

2. All India Trade Union Congress.

3. Hind Mazdoor Sabha.

4. United Trade Union Congress.

### **OPPORTUNITIES FOR HIGHER EDUCATION** FOR WEAKER SECTIONS OF SOCIETY

604. SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL: SHRI A. P. CHATTERJEE: SYED NAUSHER ALI:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Education Commission recommended the equalization of opportunities for higher education by providing necessary means to all the meritorious children of the weaker and underprivileged sections of the society to pursue higher studies especially in medical and technological institutions; and

(b) if so, the steps Government propose to take thereon?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) The recommendations of Education Commission are still under i» AFFAIRS be pleased to state: consideration of Government.

#### **PROSECUTION OF OFFICIALS**

60S. SHRIMATI SARLA BHADAU-RIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications seeking prosecutions of the officials of the Ministries of the Government of India and the Departments of Delhi Administration received by Government, yearwise, between years 1957 to 1966; and

(b) the number of cases in which the prosecutions were lavmched?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (b) The information in so far as it relates to cases of gazetted officers investigated by the Central Bureau of Investigation, is indicated below: -

Year	No. of cases in which re- quests for sanction for prosecution were made	No. of cases in which prose- cutions were launched
1957	ng p Å.,	51 est-
1958	10	-> Figs 10
1959	- 23	200 No. 13
1960	7	
1961 -		Desista r <b>y</b> tsti
1962	ere ofter states Tearre and	PD6501 11
1963	16	253 m 16
1964	<b>17</b>	15
1965	23	21
1966		trano ingrésiones.

#### COMPLAINTS RECEIVED BY CENTRAL VIGILANCE COMMISSION

606. SHRIMATI SARLA BHAthe DAURIA: Will the Minister of HOME

(a) the number of complaints received by the Central Vigilance Commission during the period from 1st May, 1967 to 15th June, 1967; and

(b) the names of the Departments which are concerned with these complaints?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (b) 130 complaints were received by the Central Vigilance Commission during 1st May, 1967 to 15th June, 1967 in respect of the following Ministries/Departments:

- 1. Defence.
- 2. Education.
- 3. External Affairs.
- 4. Finance.
- 5. Food, Agriculture, Community Development and Cooperation.
- 6. Health.
- 7. Home Affairs
- 8. Irrigation and Power.
- 9. Labour Employment and Rehabilitation:
  - (i) Labour and Employment
- (ii) Department of Rehabilitation.

10. Petroleum and Chemicals.

- 11. Railways.
- 12. Steel, Mines and Metals.
- 13. Tourism and Civil Aviation.
- 14. Transport and Shipping.
- 15. Works, Housing and Supply:
- (i) Works and Housing. 1.1.1
- (ii) Supply.
- 16. Atomic Energy.
- 17. D.G., P. & T.
- 18. Indian Audit and Accounts Department.

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